

ITEM NO.113

COURT NO.5

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 877/2011

MUKHTYAR JABBAR TADVI

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

Date : 26-06-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s) Dr. (mrs.) Vipin Gupta, AOR (N.P.)

For Respondent(s) Mr. Nishant Ramakantrao Katneshwarkar, AOR
Ms. Suvrna D., Adv.

UPON hearing the counsel the Court made the following
O R D E R

None present for the appellant.
List in due course after summer vacation.

(NEELAM GULATI)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER